Central Administrative Tribunal Principal Bench, New Delhi.

CP-335/2015 in OA-379/2014 MA-3348/2015

New Delhi this the 14th day of December, 2015.

Hon'ble Sh. Shekhar Agarwal, Member (A) Hon'ble Mr. Raj Vir Sharma, Member (J)

> Jyoti Singh, D/o Sh. Chattur Singh, Presently residing at C-377, First Floor Sector 22, Noida 201301.

Applicants

....

(By Advocate: Sh. Ajesh Luthra)

Versus

- Sh. Amitava Bhattacharyya, Chairman, Staff Selection Commission, Northern Region, Block No. 12, CGO Complex, Lodhi Road, New Delhi – 3.
- 2. Sh. B. S. Bassi, Commissioner of Police, PHQ, MSO Building, IP Estate, New Delhi.

.....Respondents

(By Advocate: Sh. S.M. Arif)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Today when this case was taken up, counsel for the parties agreed that the order of this Tribunal has since been complied with. Accordingly, this CP is closed and notices issued to the contemnors are discharged.

(Shekhar Agarwal) Member (A) (Raj Vir Sharma) Member (J)

/ns/